

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

Statement of registered Appeal's / Application's between 01/02/2017 to 28/02/2017.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered case's</u></b>				
1	E/10254/2017 -DB	26/12/201 6	Vvf India Ltd -Vs- C.C.E. & S.T.-Daman	OIA-VAD-EXCUS-003-APP-95-16-17 Dated : 29/09/2016
2	ST/10255/201 7-SM	18/01/201 7	Durham Spintex & Holding Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-122-16-17 Dated : 29/09/2016
3	E/10256/2017 -SM	01/02/201 7	C.C.E & S.T.-Silvasa -Vs- Blue Star Ltd	OIO-SIL-EXCUS-000-COM-045--048-1 6-17 Dated : 28/10/2016
4	E/10257/2017 -SM	01/02/201 7	C.C.E & S.T.-Silvasa -Vs- Blue Star Ltd	OIO-SIL-EXCUS-000-COM-045-048-16 -17 Dated : 28/10/2016
5	E/10258/2017 -SM	01/02/201 7	C.C.E & S.T.-Silvasa -Vs- Blue Star Ltd	OIO-SIL-EXCUS-000-COM-045-048-16 -17 Dated : 28/10/2016
6	E/10259/2017 -SM	01/02/201 7	C.C.E & S.T.-Silvasa -Vs- Blue Star Ltd	OIO-SIL-EXCUS-000-COM-045-048-16 -17 Dated : 28/10/2016
7	ST/10260/201 7-DB	02/02/201 7	Green County Sanathal Co Op Housing Society Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-154-155-1 56-16-17 Dated : 05/12/2016
8	ST/10261/201 7-DB	02/02/201 7	Jadeja Associates -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR-COM-57-16- 17 Dated : 07/11/2016
9	ST/10262/201 7-DB	02/02/201 7	Green Villa Vikas Mandal -Vs-	OIA-AHM-SVTAX-000-APP-154-155-1 6-17

			C.S.T.-Service Tax - Ahmedabad	Dated : 05/12/2016
10	E/10263/2017 -DB	02/02/2017 7	Shubhalakshmi Polysters Limited -Vs- C.C.E-Bharuch	<b>OIO-BHR-EXCUS-000-COM-084-16-17</b> Dated : 31/10/2016
11	ST/10264/2017 7-DB	03/02/2017 7	C.C.E. & S.T.-Rajkot -Vs- Essar Bulk Terminal Salaya Limited	<b>OIA-RAJ-EXCUS-000-APP-134-16-17</b> Dated : 12/01/2017
12	C/10265/2017 -DB	03/02/2017 7	Riverside Industries Ltd -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
13	E/10266/2017 -SM	03/02/2017 7	Hmh Metal Industries -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-315-2016</b> -17 Dated : 18/10/2016
14	E/10267/2017 -SM	03/02/2017 7	Maheshbhai H Lakhani -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-315-2016</b> -17 Dated : 18/10/2016
15	E/10268/2017 -SM	03/02/2017 7	Harsukhbhai H Lakhani -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-315-2016</b> -17 Dated : 18/10/2016
16	ST/10269/2017 7-DB	03/02/2017 7	C.C.E. & S.T.-Surat-ii -Vs- Gujarat Gas Co Ltd	<b>OIO-SUR-EXCUS-002-COM-050-16-17</b> Dated : 14/10/2016
17	E/10270/2017 -DB	03/02/2017 7	Essar Oil Ltd -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-PR-COM-58-16-17</b> Dated : 10/11/2016
18	ST/10271/2017 7-DB	03/02/2017 7	The Superintendent Of Police -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIA-BHV-EXCUS-00-APP-018-15-16</b> Dated : 17/06/2015
19	E/10272/2017 -SM	03/02/2017 7	T M Patel Processing Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-337-2016</b> -17 Dated : 07/11/2016
20	C/10273/2017 -DB	03/02/2017 7	Man Industries India Limited -Vs- C.C.-Kandla	<b>OIA-KDL-CUSTM-000-APP-027-16-17</b> Dated : 29/11/2016
21	C/10274/2017	03/02/2017	Pooranmal Laxminarayan	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b>

	-DB	7	-Vs- C.C.-Kandla	Dated : 27/10/2016
22	C/10275/2017 -DB	06/02/2017	Vasundhara Kisan Seva Mandal -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
23	C/10276/2017 -DB	06/02/2017	Bhagvad Fertilizers -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
24	C/10277/2017 -DB	06/02/2017	Hemant Pravinbhai Jariwala -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
25	ST/10278/2017 7-DB	06/02/2017	Amul Painting Works -Vs- C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-294-2016-2016-17</b> Dated : 17/10/2016
26	ST/10279/2017 7-DB	06/02/2017	Dhir Engineering & Contractors -Vs- C.C.E-Bharuch	<b>OIO-BHR-EXCUS-000-COM-092-16-17</b> Dated : 22/11/2016
27	E/10280/2017 -SM	07/02/2017	Pacific Plastic Industries -Vs- C.C.E. & S.T.-Daman	<b>OIA-VAD-EXCUS-003-APP-177-16-17</b> Dated : 25/11/2016
28	C/10281/2017 -DB	07/02/2017	Amrapali Industries Ltd -Vs- C.C.-Ahmedabad	<b>OIA-AHM-CUSTM-000-APP-056-16-17</b> Dated : 16/11/2016
29	C/10282/2017 -DB	07/02/2017	Amrapali Industries Ltd -Vs- C.C.-Ahmedabad	<b>OIA-AHM-CUSTM-000-APP-055-16-17</b> Dated : 16/11/2016
30	E/10283/2017 -DB	07/02/2017	Archem Industries -Vs- C.C.E.-Ahmedabad-ii	<b>OIA-AHM-EXCUS-002-APP-055-056-16-17</b> Dated : 08/11/2016
31	ST/10284/2017 7-SM	07/02/2017	Adani Bunkering Private Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-0128-16-17</b> Dated : 08/11/2016
32	C/10285/2017 -DB	07/02/2017	Shri Navin Panchal -Vs- C.C.-Kandla	<b>OIA-KDL-CUSTM-000-APP-031-16-17</b> Dated : 02/12/2016
33	C/10286/2017 -DB	07/02/2017	Shri Dharmendra Paliwal -Vs-	<b>OIA-KDL-CUSTM-000-APP-031-16-17</b> Dated : 02/12/2016

			C.C.-Kandla	
34	C/10287/2017 -DB	07/02/2017	Shri B L Bothra -Vs- C.C.-Kandla	<b>OIA-KDL-CUSTM-000-APP-031-16-17</b> Dated : 02/12/2016
35	C/10288/2017 -DB	07/02/2017	B G H Exim Pvt Ltd -Vs- C.C.-Kandla	<b>OIO-KDL-CUSTM-000-APP-031-16-17</b> Dated : 02/12/2016
36	E/10289/2017 -SM	07/02/2017	Total Packaging Services -Vs- C.C.E. & S.T.-Daman	<b>OIA-VAD-EXCUS-003-APP-175-176-16-17</b> Dated : 25/11/2016
37	ST/10290/2017 7-DB	07/02/2017	Gayatri Enterprise -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-021-16-17</b> Dated : 31/10/2016
38	ST/10291/2017 7-DB	07/02/2017	Ratilal Premchand Mehta -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-019-16-17</b> Dated : 27/10/2016
39	ST/10292/2017 7-DB	07/02/2017	Bharat Security Investigation Service -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-020-16-17</b> Dated : 28/10/2016
40	ST/10293/2017 7-DB	12/01/2017	Compagt Infocomm Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-276-2016-17</b> Dated : 28/09/2016
41	E/10294/2017 -SM	20/01/2017	Cema Electric Lighting Products India P Ltd -Vs- C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-344-2016-17</b> Dated : 22/09/2016
42	ST/10295/2017 7-DB	07/02/2017	Sureshbhai Ambalal Patel -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-022-16-17</b> Dated : 30/10/2016
43	E/10296/2017 -SM	07/02/2017	Shital Industries Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-147-148-16-17</b> Dated : 28/10/2016
44	ST/10297/2017 7-DB	13/12/2016	Cryogas Equipments Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIA-VAD-EXCUS-002-APP-243-2016-17</b> Dated : 20/07/2016
45	E/10298/2017 -SM	08/02/2017	Creative Polyfilms Ltd -Vs-	<b>OIA-CCESA-VAD-APP-II-VK-358-359-2016-17</b>

			C.C.E. & S.T.-Surat-ii	Dated : 24/11/2016
46	E/10299/2017 -SM	08/02/2017 7	Shri Manglesh Chandra Tripathi -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-117-118-16-17</b> Dated : 20/10/2016
47	E/10300/2017 -SM	08/02/2017 7	Kisan Moulding Limited -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-117-118-16-17</b> Dated : 20/10/2016
48	E/10301/2017 -SM	08/02/2017 7	Shri Jayeshkumar D Mistry -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-358-359-2016-17</b> Dated : 24/11/2016
49	C/10302/2017 -DB	09/02/2017 7	Arbuda Transport -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
50	C/10303/2017 -DB	09/02/2017 7	S I Alam -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
51	C/10304/2017 -DB	09/02/2017 7	S C Patel -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
52	C/10305/2017 -DB	09/02/2017 7	Narmada Transport -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
53	C/10306/2017 -DB	09/02/2017 7	Sundaram Roadlines -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
54	C/10307/2017 -DB	09/02/2017 7	Jay Somnath Transport Co -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
55	C/10308/2017 -DB	09/02/2017 7	Satyam Roadways -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
56	C/10309/2017 -DB	09/02/2017 7	Naaz Corporation -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
57	C/10310/2017 -DB	09/02/2017 7	Sanand Krushi Utpadan Sahkari Mandali Ltd -Vs-	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016

			C.C.-Kandla	
58	C/10311/2017 -DB	09/02/2017 7	Shrih M Patel -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
59	C/10312/2017 -DB	09/02/2017 7	Shri Arunkumar Babulal Patel -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
60	C/10313/2017 -SM	23/01/2017 7	Tulip Exim Pvt Ltd -Vs- C.C.-Kandla	<b>OIA-KDL-CUATM-000-APP-028-16-17</b> Dated : 02/12/2016
61	E/10314/2017 -DB	09/02/2017 7	Tapasheel Enterprise -Vs- C.C.E.-Ahmedabad-i	<b>OIA-AHM-EXCUS-001-APP-031-2016-17</b> Dated : 25/11/2016
62	E/10315/2017 -DB	09/02/2017 7	S Kumar Computers Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-143-144-16-17</b> Dated : 28/10/2016
63	E/10316/2017 -DB	09/02/2017 7	Shri Nimesh Sharad Hansoti -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-143-144-16-17</b> Dated : 28/10/2016
64	ST/10317/2017 7-DB	09/02/2017 7	Gujarat Energy Transmission Corporation Limited -Vs- C.C.E. & C.-Anand	<b>OIO-AND-EXCUS-000-COM-018-019-16-17</b> Dated : 25/10/2016
65	ST/10318/2017 7-DB	09/02/2017 7	Gujarat Energy Transmission Corporation Limited -Vs- C.C.E. & C.-Anand	<b>OIO-AND-EXCUS-000-COM-018-019-16-17</b> Dated : 25/10/2016
66	E/10319/2017 -DB	09/02/2017 7	Tyco Valves & Controls India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-032-16-17</b> Dated : 25/10/2016
67	C/10320/2017 -DB	09/02/2017 7	C.C.E. & S.T.-Surat-ii -Vs- Grim Tech Projects India Pvt Ltd	<b>OIO-SUR-EXCUS-002-COM-054-16-17</b> Dated : 24/10/2016
68	E/10321/2017 -DB	10/02/2017 7	Kaira Can Company Ltd -Vs- C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-311-312-2016-17</b> Dated : 29/08/2016
69	E/10322/2017	10/02/2017	Kaira Can Company Ltd	<b>OIA-VAD-EXCUS-003-APP-311-312-20</b>

	-DB	7	-Vs- C.C.E. & C.-Anand	16-17 Dated : 29/08/2016
70	E/10323/2017 -DB	10/02/2017	Satish K Nair -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-030-16-17</b> Dated : 21/10/2016
71	E/10324/2017 -DB	10/02/2017	M M Engineering Works -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-030-16-17</b> Dated : 21/10/2016
72	E/10325/2017 -SM	16/12/2016	Dhall Enterprises & Engineers Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	<b>OIA-AHM-EXCUS-002-APP-034-16-17</b> Dated : 06/09/2016
73	E/10326/2017 -DB	10/02/2017	Pet Metals Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-031-16-17</b> Dated : 21/10/2016
74	E/10327/2017 -DB	10/02/2017	Mr Rajat Garg -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-031-16-17</b> Dated : 21/10/2016
75	E/10328/2017 -DB	10/02/2017	Pet Metals Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-031-16-17</b> Dated : 21/10/2016
76	E/10329/2017 -DB	10/02/2017	Torrent Pharmaceuticals Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-136-16-17</b> Dated : 27/10/2016
77	ST/10330/2017 7-DB	10/02/2017	K G Enterprise -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-332-2016</b> -17 Dated : 24/10/2016
78	ST/10331/2017 7-DB	10/02/2017	Tara Exports -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-293-2016</b> -17 Dated : 17/10/2016
79	C/10332/2017 -DB	10/02/2017	Jain Transport Service Gujarat -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
80	C/10333/2017 -DB	06/02/2017	Shri Dipal R Sheth -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
81	C/10334/2017	13/02/2017	Vishal G Trivedi	<b>OIO-AHM-CUSTM-000-COM-008-16-1</b>

	-DB	7	-Vs- C.C.-Ahmedabad	7 Dated : 01/11/2016
82	C/10335/2017 -DB	13/02/2017 7	Vidres India Ceramics Private Limited -Vs- C.C.-Ahmedabad	<b>OIO-AHM-CUSTM-000-COM-008-16-17</b> Dated : 01/11/2016
83	E/10336/2017 -DB	13/02/2017 7	Unique Pharmaceuticals Laboratories -Vs- C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-318-2016-17</b> Dated : 24/10/2016
84	E/10337/2017 -DB	13/02/2017 7	Unique Pharmaceuticals Laboratories -Vs- C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-317-2016-17</b> Dated : 24/10/2016
85	ST/10338/2017 7-SM	13/02/2017 7	Shree Rang Outsourcing Solution Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-330-2016-17</b> Dated : 19/09/2016
86	ST/10339/2017 7-SM	13/02/2017 7	Shree Rang Outsourcing Solutions Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-345-346-2016-17</b> Dated : 22/09/2016
87	E/10340/2017 -SM	13/02/2017 7	N R Agarwal Industries Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIA-VAD-EXCUS-003-APP-121-16-17</b> Dated : 25/10/2016
88	C/10341/2017 -DB	13/02/2017 7	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-040-16-17</b> Dated : 16/11/2016
89	ST/10342/2017 7-DB	13/02/2017 7	Agricultural Produce Market Committee -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-317-2016-17</b> Dated : 30/08/2017
90	ST/10343/2017 7-DB	13/02/2017 7	Shree Rang Outsourcing Solutions Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-345-346-2016-17</b> Dated : 22/09/2016
91	C/10344/2017 -DB	14/02/2017 7	Jalaram Krushi Seva Mandal -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016



92	C/10345/2017 -DB	14/02/2017	Parswanath Krushi Vikas Seva Mandal -Vs-  C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
93	C/10346/2017 -DB	14/02/2017	V Parsuram And Co -Vs-  C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
94	C/10347/2017 -DB	14/02/2017	Shree Janta Grahak Sahakari Bhandar Ltd -Vs-  C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
95	E/10348/2017 -SM	14/02/2017	Sajjan India Ltd -Vs-  C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-313-2016</b> -17 Dated : 18/10/2016
96	E/10349/2017 -SM	14/02/2017	Sudar Industries Ltd -Vs-  C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-405-406-20</b> 16-17 Dated : 04/11/2016
97	E/10350/2017 -SM	14/02/2017	Bhavin Chokshi -Vs-  C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-405-406-20</b> 16-17 Dated : 04/11/2016
98	E/10351/2017 -SM	14/02/2017	Philoden Agrochem Pvt Ltd -Vs-  C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-425-2016-1</b> 7 Dated : 16/11/2016
99	E/10352/2017 -SM	14/02/2017	Posco Poggenamp Electrical Steel Pvt Ltd -Vs-  C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-415-2016-1</b> 7 Dated : 09/11/2016
100	E/10353/2017 -DB	23/01/2017	Madhav Industrial Corporation -Vs-  C.C.E. & S.T.-Bhavnagar	<b>OIA-BHV-EXCUS-000-APP-190-16-17</b> Dated : 24/10/2016
101	E/10354/2017 -DB	23/01/2017	Amplas Polymers Pvt Ltd -Vs-  C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-024-16-1</b> 7 Dated : 06/09/2016
102	C/10355/2017 -DB	15/02/2017	Sonam Clock Pvt Ltd -Vs-  C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-377-379-1</b> 6-17 Dated : 17/11/2016
103	E/10356/2017 -DB	15/02/2017	Multi Scaff India -Vs-	<b>OIO-AHM-EXCUS-003-COM-023-16-1</b> 7 Dated : 15/11/2016

			C.C.E. & S.T.-Ahmedabad-iii	
104	E/10357/2017 -SM	15/02/2017 7	C.C.E.-Ahmedabad-i -Vs- Advance Petrochem Ltd	<b>OIO-AHM-EXCUS-001-COM-001-16-17</b> Dated : 25/10/2016
105	C/10358/2017 -SM	15/02/2017 7	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-040-16-17</b> Dated : 02/12/2016
106	C/10359/2017 -DB	16/02/2017 7	Rakesh Kumar Jain -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
107	C/10360/2017 -DB	16/02/2017 7	Raj Laxmi Fertilizer -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
108	C/10361/2017 -DB	30/01/2017 7	Hitesh Modi -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
109	C/10362/2017 -DB	30/01/2017 7	Dhaval Modi -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
110	ST/10363/2017 7-SM	16/02/2017 7	C.S.T.-Service Tax - Ahmedabad -Vs- J B R Nirmaan Pvt Ltd	<b>OIA-AHM-SVTAX-000-APP-110-16-17</b> Dated : 29/09/2016
111	ST/10364/2017 7-SM	16/02/2017 7	C.S.T.-Service Tax - Ahmedabad -Vs- J B R Nirmaan Pvt Ltd	<b>OIA-AHM-SVTAX-000-APP-121-16-17</b> Dated : 05/10/2016
112	ST/10365/2017 7-DB	16/02/2017 7	C.S.T.-Service Tax - Ahmedabad -Vs- Tradex Polymers Pvt Ltd	<b>OIA-AHM-SVTAX-000-APP-113-16-17</b> Dated : 29/09/2016
113	C/10366/2017 -DB	30/01/2017 7	Hiren M Soni -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 30/09/2016
114	E/10367/2017 -DB	17/02/2017 7	Jayco Ceramics -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-PR-COM-59-16-17</b> Dated : 11/11/2016
115	E/10368/2017 -SM	17/02/2017 7	Windsor Machines Ltd -Vs-	<b>OIA-AHM-EXCUS-001-APP-028-2016-17</b>

			C.C.E.-Ahmedabad-i	Dated : 22/11/2016
116	ST/10369/2017-DB	17/02/2017	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & C.-Anand	<b>OIO-AND-EXCUS-000-COM-022-16-17</b> Dated : 30/11/2016
117	E/10370/2017-SM	17/02/2017	Metawood Display Systems -Vs- C.C.E. & S.T.-Daman	<b>OIA-VAD-EXCUS-003-APP-172-16-17</b> Dated : 25/11/2016
118	E/10371/2017-SM	17/02/2017	Metawood Display Systems -Vs- C.C.E. & S.T.-Daman	<b>OIA-VAD-EXCUS-003-APP-166-16-17</b> Dated : 25/11/2016
119	E/10372/2017-DB	17/02/2017	Gautambhai Becharbhai Moradiya -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-PR-COM-59-16-17</b> Dated : 11/11/2016
120	E/10373/2017-DB	17/02/2017	Vijaybhai Dahyabhai Moradiya -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-PR-COM-59-16-17</b> Dated : 11/11/2016
121	E/10374/2017-DB	17/02/2017	Jagani Ramaniklal Harilal -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-PR-COM-59-16-17</b> Dated : 11/11/2016
122	E/10375/2017-DB	17/02/2017	Jaysukhbhai Kanjibhai Sanariya -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-PR-COM-59-16-17</b> Dated : 11/11/2016
123	E/10376/2017-DB	17/02/2017	Videocon International Ltd -Vs- C.C.E.-Bharuch	<b>OIO-BHR-EXCUS-000-COM-091-16-17</b> Dated : 31/10/2016
124	ST/10377/2017-DB	24/01/2017	Shailesh H Patel -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-118-16-17</b> Dated : 06/10/2016
125	E/10378/2017-SM	20/02/2017	Transpek Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-401-2016-17</b> Dated : 26/10/2016
126	ST/10379/2017-DB	20/02/2017	Transpek Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-420-2016-17</b> Dated : 15/11/2016
127	E/10380/2017-SM	20/02/2017	Indian Oil Corporation Ltd -Vs-	<b>OIA-VAD-EXCUS-001-APP-321-2016-17</b>

			C.C.E. & S.T.-Vadodara-i	Dated : 19/09/2016
128	E/10381/2017 -SM	20/02/2017	C.C.E. & S.T.-Vadodara-i -Vs- Shaily Engineering Plastics Ltd	<b>OIA-VAD-EXCUS-001-APP-378-2016-17</b> Dated : 10/10/2016
129	E/10382/2017 -DB	18/01/2017	Shri Chandrakant Mane -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-113-114-16-17</b> Dated : 13/10/2016
130	E/10383/2017 -DB	20/02/2017	Konark Herbal Health Care -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-033-16-17</b> Dated : 10/11/2016
131	E/10384/2017 -DB	20/02/2017	Shri Rakesh Gupta -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-033-16-17</b> Dated : 10/11/2016
132	E/10385/2017 -DB	20/02/2017	Shri Anil Ojha -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-033-16-17</b> Dated : 10/11/2016
133	E/10386/2017 -SM	20/02/2017	Calibre Chemicals P Limited -Vs- C.C.E. & S.T.-Daman	<b>OIA-VAD-EXCUS-003-APP-167-168-16-17</b> Dated : 25/11/2017
134	E/10387/2017 -SM	20/02/2017	Klj Plasticizers Limited -Vs- C.C.E. & S.T.-Vapi	<b>OIA-SRP-187-VAPI-2013-14</b> Dated : 17/07/2013
135	C/10388/2017 -DB	21/02/2017	Indian Steel Corporation Ltd -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-108-109-2016-17</b> Dated : 22/11/2016
136	C/10389/2017 -DB	21/02/2017	Indian Steel Corporation Ltd -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-108-109-2016-17</b> Dated : 22/11/2016
137	ST/10390/2017 7-SM	21/02/2017	Welspun Tradings Ltd -Vs- C.C.E.-Kutch (gandhidham)	<b>OIA-KCH-EXCUS-000-APP-049-052-16-17</b> Dated : 25/11/2016
138	ST/10391/2017 7-DB	21/02/2017	Rishi Fibc Solutions Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-295-2016-17</b> Dated : 16/08/2016
139	E/10392/2017 -DB	21/02/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-16-17</b> Dated : 30/11/2016

140	E/10393/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
141	E/10394/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
142	E/10395/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
143	E/10396/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
144	E/10397/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
145	E/10398/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
146	E/10399/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-038-047-16-17</b> Dated : 30/11/2016
147	E/10400/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
148	E/10401/2017 -DB	21/02/2017 7	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	<b>OIO-VAD-EXCUS-001-COM-038-047-1</b> 6-17 Dated : 30/11/2016
149	E/10402/2017 -DB	21/02/2017 7	Welspun Syntex Limited -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-056-16-17</b> Dated : 07/12/2016
150	E/10403/2017 -SM	21/02/2017 7	Shah Alloys Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-193-16-17</b> Dated : 05/01/2017
151	ST/10404/2017 7-DB	22/02/2017 7	Suraj Transport Corporation -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-0149-16-1</b> 7 Dated : 21/11/2016
152	E/10405/2017	22/02/2017	Arunbhai D Thakur	<b>OIA-VAD-EXCUS-003-APP-167-168-16</b>

	-SM	7	-Vs- C.C.E. & S.T.-Daman	-17 Dated : 25/11/2016
153	ST/10406/2017-DB	22/02/2017	Star Security Services -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIA-VAD-EXCUS-002-APP-440-2016-17</b> Dated : 06/12/2016
154	E/10407/2017-DB	22/02/2017	Bombardier Transportation India Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-038-16-17</b> Dated : 23/11/2016
155	E/10408/2017-SM	22/02/2017	Indo Amines Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-307-2016-17</b> Dated : 26/08/2016
156	E/10409/2017-DB	22/02/2017	Parle Agro Private Limited -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-055-16-17</b> Dated : 07/12/2016
157	ST/10410/2017-DB	23/02/2017	Comet Motors -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-343-2016-17</b> Dated : 07/11/2016
158	ST/10411/2017-DB	23/02/2017	Comet Motors -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-339-2016-17</b> Dated : 07/11/2016
159	ST/10412/2017-DB	23/02/2017	Comet Motors -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-344-2016-17</b> Dated : 07/11/2016
160	E/10413/2017-DB	23/02/2017	Birla Century -Vs- C.C.E-Bharuch	<b>OIO-BHR-EXCUS-000-COM-093-16-17</b> Dated : 30/11/2016
161	ST/10414/2017-DB	23/02/2017	Intas Pharmaceuticals Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-169-16-17</b> Dated : 05/12/2016
162	C/10415/2017-DB	23/02/2017	New Gupta & Co -Vs- C.C.-Kandla	<b>OIA-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
163	C/10416/2017-DB	23/02/2017	Salimkhan M Pathan -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b> Dated : 27/10/2016
164	C/10417/2017	23/02/2017	Bahiyal Group Seva Sahkari	<b>OIO-KDL-COMMR-PVRR-106-2016-17</b>

	-DB	7	Mandali Ltd -Vs- C.C.-Kandla	Dated : 27/10/2016
165	ST/10418/2017-DB	23/02/2017	Electrotherm India Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-194-16-17</b> Dated : 06/01/2017
166	E/10419/2017-SM	23/02/2017	Sezal Glass Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-96-103-16-17</b> Dated : 29/09/2016
167	E/10420/2017-SM	23/02/2017	Sezal Glass Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-96-103-16-17</b> Dated : 29/09/2016
168	E/10421/2017-SM	23/02/2017	Sezal Glass Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-96-103-16-17</b> Dated : 29/09/2016
169	E/10422/2017-SM	23/02/2017	Sezal Glass Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-96-103-16-17</b> Dated : 29/09/2016
170	E/10423/2017-SM	23/02/2017	Sezal Glass Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-96-103-16-17</b> Dated : 29/09/2016
171	ST/10424/2017-SM	27/02/2017	C.C.E. & S.T.-Bhavnagar -Vs- H K Dave Ltd	<b>OIA-BHV-EXCUS-000-APP-209-16-17</b> Dated : 25/11/2016
172	C/10425/2017-SM	27/02/2017	Gujarat Ambuja Exports Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-059-16-17</b> Dated : 22/11/2016
173	C/10426/2017-DB	27/02/2017	Oil & Natural Gas Corporation Ltd -Vs- C.C.-Jamnagar(prev)	<b>OIO-07-COMMISSIONER-2016</b> Dated : 23/11/2016
174	E/10427/2017-SM	27/02/2017	Hindalco Industries Ltd -Vs- C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-355-2016-17</b> Dated : 17/11/2016
175	E/10428/2017-SM	27/02/2017	Hindalco Industries Ltd -Vs- C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-357-2016-17</b> Dated : 17/11/2016
176	ST/10429/2017	27/02/2017	Lallubhai Amichand Ltd	<b>OIA-AHM-EXCUS-001-APP-030-2016-</b>

	7-SM	7	-Vs- C.C.E.-Ahmedabad-i	17 Dated : 28/11/2016
177	E/10430/2017 -DB	27/02/2017	Unimed Technologies Limited -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-034-16-17</b> Dated : 04/11/2016
178	C/10431/2017 -DB	27/02/2017	Jagson International Ltd -Vs- C.C.-Jamnagar(prev)	<b>OIO-07-COMMISSIONER-2016</b> Dated : 23/11/2016
179	ST/10432/2017 7-DB	27/02/2017	Chinubhai Kalidass & Bros -Vs- C.C.E.-Kutch (gandhidham)	<b>OIA-KCH-EXCUS-000-APP-048-16-17</b> Dated : 25/11/2016
180	E/10433/2017 -SM	27/02/2017	Prince Pipes & Fitting Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-154-155-16-17</b> Dated : 11/11/2016
181	E/10434/2017 -SM	27/02/2017	Prince Pipes & Fitting Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-156-157-16-17</b> Dated : 11/11/2016
182	C/10435/2017 -DB	27/02/2017	Prakash Parekh -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
183	C/10436/2017 -DB	27/02/2017	Plasto Proprocessors -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
184	C/10437/2017 -DB	27/02/2017	Alfa Industries -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
185	C/10438/2017 -DB	27/02/2017	Sheetal Jain -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
186	C/10439/2017 -DB	27/02/2017	Anshita Trading Corporation -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
187	C/10440/2017 -DB	27/02/2017	Luckystar International -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
188	C/10441/2017 -DB	27/02/2017	Gulab Gidwani -Vs-	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016



			C.C.-Kandla	
189	C/10442/2017 -DB	27/02/2017 7	Anshita Exports -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-107-2016-17</b> Dated : 22/11/2016
190	ST/10443/2017 7-DB	01/02/2017 7	Chhatariya Dyestuff Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIA-BHV-EXCUS-000-APP-230-15-16</b> Dated : 26/12/2016
191	E/10444/2017 -SM	27/02/2017 7	Navin L Patel -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-156-157-16</b> -17 Dated : 11/11/2016
192	E/10445/2017 -SM	27/02/2017 7	Navin L Patel -Vs- C.C.E & S.T.-Silvasa	<b>OIA-VAD-EXCUS-003-APP-154-155-16</b> -17 Dated : 11/11/2016
193	E/10446/2017 -DB	27/02/2017 7	Idmc Limited -Vs- C.C.E. & C.-Anand	<b>OIO-AND-EXCUS-000-COM-021-16-17</b> Dated : 30/11/2016
194	E/10447/2017 -DB	27/02/2017 7	Y S Investments -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIA-BHV-EXCUS-000-APP-200-16-17</b> Dated : 25/11/2016
195	E/10448/2017 -DB	27/02/2017 7	Hdo Technologies Ltd -Vs- C.C.E.-Ahmedabad-i	<b>OIA-AHM-EXCUS-001-APP-029-2016-17</b> Dated : 28/11/2016
196	E/10449/2017 -SM	27/02/2017 7	Navyug Steel Industries -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIA-BHV-EXCUS-000-APP-197-16-17</b> Dated : 25/11/2016
197	ST/10450/2017 7-DB	20/01/2017 7	Matangi Agency -Vs- C.C.E-Bharuch	<b>OIA-CCESA-VAD-APP-II-VK-286-2016</b> -17 Dated : 07/10/2017
198	E/10451/2017 -DB	31/01/2017 7	Transatlantic Packaging Pvt Ltd -Vs- C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-288-2016-17</b> Dated : 05/08/2016
199	ST/10452/2017 7-DB	28/02/2017 7	Banco Products India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-449-2016-17</b> Dated : 20/12/2016
200	ST/10453/2017 7-DB	28/02/2017 7	Gujarat Foils Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-175-16-17</b> Dated : 12/01/2017

201	E/10454/2017 -SM	28/02/2017	Chamunda Plastics Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	<b>OIA-AHM-EXCUS-002-APP-069-16-17</b> Dated : 06/12/2016
202	ST/10455/2017-DB	28/02/2017	Quality Technocast Private Limited -Vs- C.C.E.-Ahmedabad-i	<b>OIO-AHM-EXCUS-001-COM-027-16-17</b> Dated : 17/11/2016
203	ST/10456/2017-DB	28/02/2017	Alembic Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-340-2016-17</b> Dated : 21/09/2016
204	ST/10457/2017-DB	28/02/2017	Shreno Limited -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-328-2016-17</b> Dated : 19/09/2016
205	ST/10458/2017-DB	28/02/2017	Shreno Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-332-2016-17</b> Dated : 19/09/2016
206	E/10459/2017-SM	23/02/2017	Hindustan Coca Cola Beverages Ltd -Vs- C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-310-2016-17</b> Dated : 26/08/2016
207	E/10460/2017-SM	28/02/2017	Hindustan Coca Cola Beverages Pvt Ltd -Vs- C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-319-2016-17</b> Dated : 30/08/2016
208	E/10461/2017-SM	28/02/2017	Hindustan Coca Cola Beverages Pvt Ltd -Vs- C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-320-2016-17</b> Dated : 30/08/2016